

Central Administrative Tribunal
Lucknow Bench, Lucknow
OA/TA/RA/CCP/MA No.
..... Applicant
VERSUS
Union of India and others..... Respondents

20 AM

CCP.332/00013/2020

(Sanjay Srivastava vs Kaushlendra Kumar Sinha & Ors)

(In OA.332/00113/2015)

Item 1

18.02.2021

HON'BLE MS MANJULA DAS, MEMEBR (J)

HON'BLE MR N NEIHSIAL, MEMBER (A)

Advocate for the petitioner: Sri Dwijendra Mishra

Advocate for the Contemnors: Smt Prayagmati Gupta

Sri Dwijendra Mishra, learned counsel for the petitioner in CP.332/00013/2020 prays for withdrawal of the CP.

Accordingly, CP No.13/2020 is dismissed as being withdrawn.

Smt. Prayagmati Gupta, learned counsel for the contemnors is present.

Member (A)

Member (J)

/bb/